

14.08 hrs.

**Title:** Introduction of the Direct Tax Laws (Miscellaneous) Repeal Bill, 2000.\*h

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA): Sir, I beg to move for leave to introduce a Bill to repeal certain enactments relating to direct taxes.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to repeal certain enactments relating to direct taxes."

*The motion was adopted.*

SHRI YASHWANT SINHA: I introduce \*\* the Bill.

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- \*\* Introduced with the recommendation of the President

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